

Gujarat (Second Supplementary) Appropriation Act, 1969**12 of 1969****[06 September 1969]**

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SCHEDULE 1 :- SCHEDULE I**Gujarat (Second Supplementary) Appropriation Act, 1969****12 of 1969****[06 September 1969]**

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1970. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Second Supplementary) Appropriation Act, 1969.

2. Issue Of Rs. 12,27,33,259 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1969-70 :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of twelve crores, twenty seven lakhs, thirty three thousand, two hundred and fifty nine rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March, 1970 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated

for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE I

(See sections 2 and 3)

Sr. No.	Services and purposes	Heads of Accounts	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
A—EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
5	Other Revenue Expenditure pertaining to General Administration Department.	20, Miscellaneous Department.39, Miscellaneous Social and Developmental Organisations.71, Miscellaneous.	1,18,800	..	1,18,800
Total, General Administration Department			1,18,800	..	1,18,800
Finance Department					
6	Sales Tax.	12, Sales Tax.	12,33,000	..	12,33,000
7	Interest on Debt and Other Obligations.	10, Interest on Debt and Other Obligations.	..	11,485	11,485
Total, Finance Department			12,33,000	11,485	12,44,485
Legal Department					
13	Administration of Justice.	21, Administration of Justice.	1,00,000	1,76,000	2,76,000
14	Other Revenue Expenditure pertaining to Legal Department.	26, Miscellaneous Departments.71, Miscellaneous.	25,500	..	25,500
Total, Legal Department			1,25,500	1,76,000	3,01,500
Public Works Department					
17	Irrigation and Navigation.	42, Multipurpose River Schemes;43, Irrigation, Navigation, Embankment and Drainage Works (Commercial);44, Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)	50	..	50
18	Other	26. Miscellaneous Den-	4.84.920	1.367	4.86.287

	Revenue Expenditure pertaining to Public Works Department.	27, Miscellaneous Departments. 27, Scientific Departments. 71, Miscellaneous.			
19	Public Works.	60, Public Works.	2,05,100	..	2,05,100
20	Ports and Pilotage.	53, Ports and Pilotage.			
	Total,	Public Works Department	6,00,070	1,367	6,91,437
Revenue Department					
21	Land Revenue.	9, Land Revenue.	42,200	44,265	86,465
24	Revenue Department.	19, General Administration.	3,04,540	..	3,04,540
25	Dangs District.	33-A, Dangs District	2,27,800	..	2,27,800
20	Famine Relief.	64, Famine Relief	4,70,59,114	..	4,70,59,114
Total Revenue Department			4,76,33,654	44,265	4,76,77,919
Panchayats and Health Department					
30	Medical	29, Medical	3,45,681	450	3,46,131
31	Public Health	30, Public Health	1,90,010	..	1,90,010
32	Community Development. Projects, National Extension Service and Local Development Works.	37, Community Development Projects, National Extension Service and Local Development Works.	10	..	10
33	Other Revenue Expenditure pertaining to Panchayats and Health Department,	26, Miscellaneous Departments. 34, Co-operation. 39, Miscellaneous Social and Developmental Organisations. 50, Public Works. 71, Miscellaneous 78, Other Miscellaneous Compensations and Assignments.	10,010	..	10,010
Total, Panchayats and Health Department			5,45,711	450	5,46,161
Education and Labour Department					
37	Education.	28, Education.	14,53,060	350	14,53,410
39	Other Revenue Expenditure pertaining to Education and Labour Department,	27, Scientific Departments. 34, Co-operation 35, Industries 39, Miscellaneous Social and Developmental Organisations.	10	..	10
Total, Education and Labour Department			14,53,070	350	14,53,420
Home Department					

Home Department					
41	Home Department	19, General Administration.	1,44,000	..	1,44,000
42	Jails	22, Jails	10	..	10
43	Police	23, Police	2,78,230	53,915	3,32,145
44	Other Revenue Expenditure pertaining to	26, Miscellaneous Departments, 39, Miscellaneous Social and Developmental Organisations, 71, Miscellaneous.	85,000	..	85,000
Total, Home Department			5,07,240	53,915	5,61,155
Industries, Mines and Power Department					
47	Industries	35, Industries	30	113	143
	Total, Industries, Mines	and Power Department	30	113	143
	Agriculture and	Co-operation Department			
52	Agriculture	31, Agriculture	1,64,37,520	15,932	1,64,53,452
54	Co-operation	34, Co-operation	23,510	..	23,510
56	Forest	70, Forest	3,58,360	..	3,58,360
Total, Agriculture and Co-operation Department			1,68,19,390	15,932	1,68,35,322
Total-A, Expenditure on Revenue Account			6,91,26,465	3,03,877	6,94,30,342
B. EXPENDITURE ON CAPITAL ACCOUNT					
Finance Department					
97	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	1,05,650	..	1,05,650
	Total,	Finance Department	1,05,650	..	1,05,650
	Public Works	Department			
62	Capital Outlay on Irrigation and Navigation.	98 Capital Outlay on Multipurpose River Schemes, 99, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial), 100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	3,10,020	3,31,285	6,41,305
64	Capital Outlay on Public Works.	103, Capital Outlay on Public Works.	5,13,660	..	5,13,660
65	Expenditure on Capital for Gujarat.	107, Expenditure on Capital for Gujarat.	1,03,14,040	..	1,03,14,040
66	Capital Outlay on Ports.	110, Capital Outlay on Ports.	30,010	..	30,010
Total, Public Works Department			1,11,67,730	3,31,285	1,14,99,015
Revenue Department					

67	Compensation to Landholders.	92, Payment of Compensation to Landholders etc., on the abolition of Zamindari System.	10,00,000	..	10,00,000
63	Capital Outlay on other works pertaining to Revenue Department.	109, Capital Outlay on other works.	3,40,628	..	3,40,628
Total, Revenue Department			13,40,628	..	13,40,628
Indus tries, Mines and Power Department					
72	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	1,50,000	..	1,50,000
Total, Industries, Mines and Power Department			1,60,000	..	1,50,000
Agriculture and Co-operation Department					
74	Capital Outlay on Agriculture.	96, Capital Outlay on Schemes of Agricultural Improvement and Research.	3,86,000	..	3,86,000
75	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	93,74,500	..	93,74,500
Total, Agriculture and Co-operation Department			97,60,500	..	97,60,500
Total-B, Expenditure on Capital Account			2,25,34,508	3,31,285	2,28,55,793
C-EXPENDITURE UNDER DEBT HEADS					
Finance Department					
98	Public Debt-Floating Debt-	O-Public Debt-Floating Debt-	..	2,26,00,000	2,26,00,000
83	Loans and Advances pertaining to the Finance Department.	Q-Loans and Advances by State Government.	50,000	..	50,000
Total, Finance Department			50,000	2,26,00,000	2,26,50,000
Public Works Department					
86	Loans and Advances pertaining to the Public Works Department.	Q-Loans and Advances by State Government.	1,50,000	..	1,50,000
Total, Public Works Department			1,50,000	..	1,50,000
Panchayats and Health Department					
90	Loans and Advances pertaining to Panchayats and Health Department.	Q-Loans and Advances by Slate Government.	33,18,069	..	33,18,069

Total, Panchayats and Health Department			33,18,069	..	33,18,069
Education and Labour Department					
91	Loans and Advances pertaining to Education and Labour Department.	Q-Loans and Advances by State Government.	33,44,510	..	33,44,610
Total, Educations and Labour Department			33,44,510	..	33,44,510
Industries, Mines and Power Department					
94	Loans and Advances pertaining to Industries, Mines and Power Department.	Q-Loans and Advances by State Government.	50,000	..	50,000
Total, Industries, Mines and Power Department			50,000	..	50,000
Agriculture and Co-operation Department					
98	Loans and Advances pertaining to Agriculture and Co-operation Department.	Q-Loans and Advances by State Government.	9,34,545	..	9,34,546
Total, Agriculture and Co-operation Department			9,34,545	..	9,34,545
Total-C, Expenditure under Debt Heads.			78,47,124	2,26,00,000	3,04,47,124
GRAND TOTAL.			9,94,98,097	2,32,35,162	12,27,33,259